

[*Translation*]

Loans Advanced by Branches of Central Bank of India in Raisen and Vidisha Districts

1601. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to state:

(a) the number of partnership firms and Private Ltd. concerns in Raisen and Vidisha districts against which the officers of the Central Bank of India have made complaints during the last two years in regard to the irregularities committed by them in their stocks;

(b) whether, in spite of that, the branches of the Central Bank of India in the above districts have provided the loan facilities to the said firms; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Central Bank of India has reported that there was no specific complaint against any partnership or Private Ltd. firm in Raisen and Vidisha districts regarding irregularities committed by such firms on their stocks. However, performance of one of the firms enjoying credit facilities with its Vidisha branch was adversely affected due to continuous drought condition from 1986 to 1988 resulting in accumulation of stocks, delayed realisation of receivables, etc. However, need-based credit requirements were extended to it from time to time by the appropriate authorities of the bank.

Opening of Bank Branches in Himachal Pradesh

1602. PROF. PREM KUMAR DHUMAL: Will the Minister of FINANCE be pleased to state:

(a) the number of licences issued during the last one year for opening the branches of nationalised banks in

Hamirpur, Una, Bilaspur and Kangra districts of Himachal Pradesh;

(b) the number of branches opened out of these so far;

(c) the number of branches that could not be opened indicating the reasons therefor; and

(d) the time by which these branches are likely to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The number of licences issued during the last one year, i.e. from 1-4-89 to 31-3-90 and the number of branches opened in the districts of Hamirpur, Una, Bilaspur and Kangra in Himachal Pradesh are as follows:

<i>Name of the Districts</i>	<i>No. of licences issued</i>	<i>No. of branches opened</i>
1	2	3
1. Hamirpur	4	3
2. Una	5	3
3. Bilaspur	6	..
4. Kangra	10	8
Total	25	14

(c) and (d) Licences for the remaining branches could not be utilised because of non availability of infrastructural facilities such as premises, connected roads, communication and security arrangements. The validity period of the licences has been extended upto 30-9-1990 to enable the banks to open branches at the remaining centres.

[*English*]

Deposits and loans advanced by banks in Himachal Pradesh

1603. PROF. PREM KUMAR DHUMAL: Will the Minister of FINANCE be pleased to state:

(a) the details of deposits in the nationalised banks in Hamirpur, Una,